to co-operative societies, ex-servicemen and unemployed graduates while giving dealerships?

SHRI BIJU PATNAIK: Sir, that guideline has already been issued.

All India Mineral Conference

*123. SHRI YOGENDRA SHARMA:†
SHRI JAGJIT SINGH ANAND:
SHRI LAKSHMANA MAHAPATRO:
SHRI BHUPESH GUPTA:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the First All India Mineral Conference was held in New Delhi recently; and

(b) if so, what is the gist of the decisions taken at the said Conference?

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): (a) The Council of State Mineral Corporations (COSMIC), which is a non-official body, held their first All India Conference at New Delhi on 2nd and 3rd July, 1977.

(b) The gist of the recommendations and conclusions of the Conference as conveyed by the COSMIC recently relate to the role of the State Mineral Corporations which are Stateowned Corporations, import policy of minerals, export problems, purchase preference, pricing of base metal concentrates, plant designing, problems of communications and power supply, project financing by financial institutions in the mining sector, training facilities and representation of the State Mining Corporations and COSMIC on the Committees constituted by the Central Government. *Inter alia*, the Conference has recommended greater and expanded role for State Mineral Corporations in the development of mineral resources.

†The Question was actually asked on the floor of the House by Shri Yogendra Sharma.

श्री योगेन्द्र शर्मा : मान्यवर, क्या इस सम्मेलन में बोलते हुए माननीय मन्त्री महोदय ने यह विचार प्रकट किया था कि स्टेट सेक्टर और प्राइवेट सेक्टर का जो अन्तर है वह महज किताबी और एकेडेमिक है ? मन्त्री महोदय के इस कथन की प्रतिक्रिया के स्टेट मिनरल्स कारपोरेशन की कौंसिल के प्रतिनिधि ने यह कहा कि अगर यह रास्ता अपनाया जाएगा तो मिनरल्स के क्षेत्र में, जो हमारे देश में सार्वजनिक क्षेत्र है, उसका अन्त हो जाएगा। मैं यह भी जानना चाहता हू कि क्या अपने भाषण में मन्त्री महोदय ने यह विचार भी प्रकट किये थे कि हमारे देश के इस्पात उद्योग की जो कोकिंग कोल और डोलेमाइट की आवश्यकता होती है उस आवश्यकता को हमारे देश का इस्पात उद्योग बाहर से आयात करके पूरा कर सकता है ? उन्होंने यह भी कहा कि हमारे देश का जो कोकिंग कोल और डोलामाइट है वह घटिया किस्म का है। क्या यह भी सही है कि उनके इस भाषण की प्रतिक्रिया में नेशनल मेटेलरजीकल लेबोरेटरी के डायरेक्टर ने यह कहा कि यह बात गलत है ? हमारे देश में कोकिंग कोल और डोलामाइट घटिया किस्म का नहीं है, बल्कि हमारे देश में कोकिंग कोल ऐसा है जो हमारे देश के इस्पात उद्योग की आवश्यकताओ की पूर्ति कर सकता है। ऐसी हालत में मैं यह जानना चाहता हूं कि बाहर से इन चीजों को मंगाना क्या इस देश के हितों के विपरीत नसीं है ?

श्री बीजू पटनायक : आप तो एक बात को बता रहे हैं। आपका सवाल क्या है ?

श्री योगेन्द्र शर्मा : मैंने तो बहुत साफ-साफ सवाल पूछा है। ऐसा मालूम पड़ता है कि आपका दिमाग उस वक्त कहीं और था। लेकिन फिर भी मैं अपना सवाल दोहरा देता हूं।

मैं यह जानना चाहता हूं कि इस सम्मेलन में क्या माननीय मन्त्री महोदय ने भाषण करते हुए यह कहा था कि स्टेट सेक्टर और प्राइवेट सेक्टर का जो अन्तर है, जो डिस्टिंगशन है वह एकेडेमिक है या कागजी है ? मैं यह भी जानना चाहता हूं कि क्या आपके इस कथन का खण्डन करते हुए उस कौंसिल के प्रतिनिधि ने यह कहा कि यदि यह रास्ता अपनाया जाएगा तो हमारे देश में स्टेट सेक्टर का अन्त हो जाएगा और क्या आपने अपने भाषण में यह भी कहा था कि हमारे देश में जो इस्पात उद्योग है उसको जो कोकिंग कोल और डोलामाइट की आवश्यकता होती है, इन चीजों को बाहर से मंगाना चाहिए क्योंकि हमारे देश में मिलने वाला कोकिंग कोल और डोलामाइट घटिया किस्म का है ? क्या नेशनल मेटेलरजीकल लेबोरेटरी के डायरेक्टर ने यह कहा था कि यह बात गलत है, हमारे देश का डोलामाइट काफी अच्छा है और वह हमारे इस्पात उद्योग की आवश्यकताओं की पूर्ति कर सकता है ? मैं यह जानना चाहता हूं कि इस्पात और खान मन्त्री का यह विचार कि इन चीजों को बाहर से मंगाया जाय, क्या राष्ट्र के हित के खिलाफ नहीं है ?

SHRI BIJU PATNAIK: This is hon. Member's second speech. If I knew that the hon. Member was so interested, I would have invited him to the conference.

SHRI YOGENDRA SHARMA: First I asked whether you said that difference between the State sector and the private sector is academic.

SHRI BIJU PATNAIK: I will read out the paragraph in my speech.

SHRI YOGENDRA SHARMA: Why don't you answer?

MR. DEPUTY CHAIRMAN: He is answering it by reading what he said.

SHRI BIJU PATNAIK: I will read out the relevant paragraph in my speech. It would not take more than half a minute. I said:

"As you are aware, mineral development is governed by Entry 23 of the State List and Entry 54 of the Union List of the Seventh Schedule of the Constitution. The powers of the State Governments are defined and somewhat circumscribed by Parliamentary legislation to ensure the Central Government's regulation of mineral exploitation in the larger national interest. We have, therefore, to take a balanced approach and ensure that initiative and a measure of autonomy of the States in regard to development of mineral resources is not impaired subject to certain general overall controls and regulation."

Then, I went on to say:

"Therefore, instead of an academic distinction between the public and private sectors and laying down over-whelming priorities for the public sector, there is need for complementary efforts on the part of all."

Sir, where did I denigrate the public sector of which the hon. Member seems to be the only champion in the House? I can assure the hon. Member that we, on this side, are greater champions in a legitimate and a reasonable fashion than in an unreasonable way of the so-call champions. (*Interruptions*) That is the answer of the Janata Government.

श्री योगेन्द्र शर्मा : यदि आप . . . (*Interruption*) यदि आप गाली-गलौज करना चाहते हैं, तो हम उसके लिये भी तैयार हैं । आप रांग ऐटीट्यूड और खराब ऐटीट्यूड की बात कर रहे हैं । हमने साफ साफ पूछा है कि यह बात आपने कही है या नहीं कही है । आपको इसका साफ साफ जवाब देना चाहिए । आप ऐसा न करके टिप्पणी कर रहे हैं और भाषण कर रहे हैं । यह कोई तरीका है क्या ?

SHRI BIJU PATNAIK: If the hon. Member thinks that he is the only person who can give 'galis', I am not going to dispute it. I have read out the speech. From where did he get this?

SHRI JAGJIT SINGH ANAND: You have said that there is a distinction. You have made the point that the distinction should not be there and that there should be a balanced approach, which only means denigration of the role of the public sector. That is the only point.

SHRI BIJU PATNAIK: Let me read it out again for the understanding of the hon. Member.

MR. DEPUTY CHAIRMAN: You have read it out. Hon. Members are free to interpret it in any way they like.

SHRI BIJU PATNAIK: They are welcome to.

DR. V. P. DUTT: It is a question of English language.

SHRI BIJU PATNAIK: I too am finding it difficult.

The second question is about the use of coking coal of a higher grade than we had in this country. If I may be permitted to explain this, our coking coal, after washing, has an ash content of over 20 per cent; it is between 18 and 22 per cent or so. This reduces our production as compared to the coking coal with an ash content between 10 and 11 per cent. Therefore, the difference in production will be nearly 20 per cent in our blast furnace. Therefore, I do not know what the hon. Member is getting excited about. Japan imports all the iron ore and all the coking coal, but it produces the cheapest steel and floods the market with the cheapest steel. In this country, we have a higher ash content in our coking coal. We have greater impurities in our iron ore. The combination of these two is reducing our production and raising our costs. Therefore, we cannot reduce the cost of steel. Therefore, it is being considered by the Government to import a certain amount of non-coking coal to blend with our coal to increase our productivity and reduce the impurities. I do not know why the hon. Member should get excited. We import so many things for production in this country. We are importing various materials, equipment, raw materials and other things, worth Rs. 5,000 crores every year for improving our productivity. I do not know why the hon. Member should get unduly perturbed that such a thing is being considered by the Government.

श्री योगेन्द्र शर्मा : मैं अपने दूसरे सवाल पर आने से पहले, मान्यवर, मैं यह कहना चाहता हूं कि जैसा कि मन्त्री महोदय ने कहा कि हम परटर्बड है। मैं परटर्बड नहीं हूं। मैंने कहा है कि आपकी नेशनल मैटालार्जिकल लेबोरेटरी के जो डाइरेक्टर हैं, वह इससे परटर्बड है, सारा देश परटर्बड है।

मेरा दूसरा प्रश्न यह है कि क्या उस सम्मेलन में इस सवाल पर विचार हुआ कि आजकल क्रोम का जो विश्व बाजार है, उस विश्व बाजार में भारत के क्रोम की मांग बहुत ज्यादा बढ़ गई है क्योंकि रोडेशिया, जो क्रोम की सप्लाई किया करता था, उसकी स्थिति खराब है और इस कारण से हमारे देश की क्रोम की मांग बहुत अधिक बढ़ गई है। लेकिन, चूंकि हमारे देश के क्रोम के निर्यात व्यापार पर कुछ मुट्ठी भर मल्टीनेशनल कम्पनियां, कुछ हमारे देश की उनकी सहयोगिनी कम्पनियों की सांठ-गांठ से उन पर हावी हैं, इसलिये हमें अपने क्रोम और की कीमत विश्व बाजार में भी फी टन करीब 30 से 40 डालर कम मिल रही है। क्या इस सम्मेलन में इस सवाल पर विचार हुआ कि कैसे विश्व बाजार में जो क्रोम की कीमत है, वह हमको मिले और क्या उस सम्मेलन में इस सवाल पर भी विचार हुआ कि अभी जो क्रोम

ओर का निर्यात हो रहा है, जिसका मुख्य निर्यातक स्टेट सैक्टर की उड़ीसा मिनरल्स कारपोरेशन है, वह करीब टोटल निर्यात का 50 प्रतिशत निर्यात कर रहा था । क्या सम्मेलन में इस सवाल पर विचार हुआ कि स्टेट सैक्टर की इस कारपोरेशन का निर्यात करने में जो 50 प्रतिशत हिस्सा था उसको घटाकर 20 प्रतिशत कर दिया जाए क्योंकि पहली जुलाई को अखबार में जो टेडर निकला है, उससे यह मालूम होता है कि उड़ीसा स्टेट मिनरल्स कारपोरेशन को...

SHRI KALI MUKHERJEE: He is inflicting a speech on the House, There are others also who have to put questions. Please, put your question in a short way.

श्री उपसभापति : कृपया आप भाषण मत कीजिए, दूसरों को भी सवाल पूछने हैं ।

श्री योगेन्द्र शर्मा : तो मैं पूछ रहा हूं क्या क्रोम ओर के निर्यात में स्टेट सैक्टर के हिस्से को 50 प्रतिशत से घटाकर 20 प्रतिशत कर दिया गया है और बाकी प्राइवेट सेक्टर को दिया गया है ? क्या माननीय मन्त्री किसी खान के मालिक हैं ? क्या उस खान को भी इससे फायदा होने वाला है ? क्या यह उचित है कि जब खान में मन्त्री महोदय का निजी निहित स्वार्थ हो, उस वक्त उनको इस विभाग का मन्त्रित्व अपने पास रखना चाहिए ?

SHRI BIJU PATNAIK: The answer to both the things is in the negative and that is why I am quite fit to hold the portfolio of this Ministry.

SHRI PURABI MUKHOPADHYAY: Negative in the sense that you own the mines.

SHRI BIJU PATNAIK: No.

SHRI YOGENDRA SHARMA: Don't you own any mine? What about Biju Patnaik Private Limited?

SHRI BIJU PATNAIK: No, Sir.

SHRI KALYAN ROY: His relatives are there.

SHRI BIJU PATNAIK: Not even relatives.

SHRI YOGENDRA SHARMA: We shall follow it up, Mr. Biju Patnaik.

SHRI BIJU PATNAIK: If the hon. Member can establish that I or any of my relations hold mining concessions in Orissa or in any State of India, I am prepared to offer my resignation.

SHRI JAGJIT SINGH ANAND: Is the hon. Minister aware that through the present arrangement of export of chrome India has already lost Rs. 200 to 300 crores in the last ten years because the main exporters are a multi-national firm, M/s. Kloeckner of Japan, which was originally tied up with certain private enterprises in India, like the Birlas and the Khaitans and that their relatives are there?

SHRI BIJU PATNAIK: What happened in the last ten years is the hon. Member's concern, not my business.

SHRI JAGJIT SINGH ANAND: How is it that it is not your business? (*Interruptions*)

SHRI BIJU PATNAIK: I have assured that in the current year, for the price differential that is obtainable in the world market, as the hon. Member has pointed out, on the chrome, we have levied an export duty and thereby are mopping up for the first time in the history of India Rs. 300 crores which will come to the Central Exchequer.

SHRI JAGJIT SINGH ANAND: I seek your protection on one thing. It is a point of principle. Why should he pass remarks which are totally irrelevant? Why should he say that it is the Member's concern and not his concern? He is also a

Member. The Government is a continuous phenomenon. He is totally passing an irrelevant and subtly derogatory remarks instead of giving straight answers. I do not know wherefrom he learnt his manners.

श्री प्रकाश महरोत्रा : इनका खुद का स्टेटमेंट है, इमरजेंसी के बारे में जो स्टेटमेंन्ट इन्होंने दिया था... (*Interruption*)

श्री नृपति रंजन चौधरी : जो संजय गांधी के बारे में भी उड़ीसा में वेलकम किया था...

श्री बीजू पटनायक : क्यों नहीं, अभी भी करता हूं ।

SHRI LAKSHMANA MAHAPATRO: Is it a fact that in this particular Conference, while emphasizing on the greater role of the State Mineral Corporations, it was pointed out that the Orissa Mineral Corporation was holding a lease over a particular area and that some other area was being operated by private mining lessees and to put amend to any further lease being given to private lessees, an Ordinance had been passed in 1973. I would like to know whether it is a fact that that particular Ordinance was over-ruled and the whole matter was set in such a way that the private owners have again been given new leases in new areas.

MR. DEPUTY CHAIRMAN: What type of leases?

SHRI LAKSHMANA MAHAPATRO: Chrome leases.

SHRI BIJU PATNAIK: No, Sir.

Rural Labour Policy

*124. SHRI DEORAO PATIL: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state:

(a) whether Government have formulated any new rural labour policy; and

(b) if so, what are the main features thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b) It is the policy of the Government to devote adequate attention to the growth of organisations of rural workers. Accordingly, the Government has proceeded to ratify the ILO Convention regarding rural workers' organisation. The problem of the unorganised sector including rural labour was discussed in the recent Tripartite Labour Conference and it was decided to convene a Special Conference to discuss their problems. This Special Conference is being convened soon and a comprehensive scheme on rural labour is likely to emerge out of it.

श्री देवराव पाटील : उपसभापति जी, यह जो 1975 का नैशनल सैम्पुल सर्वे है उसके मुताबिक खास कर ग्रामीण क्षेत्रों में बेरोजगार लोगों की तादाद बढ़ी है उसका स्वरूप बहुत गम्भीर है और उन्होंने यह बात कही है मैं एक ही सन्देश पढ़ कर सुनाता हूं जिससे समस्या का स्वरूप मालूम होगा ।

In rural India, specially in villages, nearly 200 million people could spend less than 93 paise a day on bare necessities.

यह देश के सामने बड़ी समस्या है । हमारी अधिकांश जनता ग्रामीण क्षेत्रों में रहती है । ग्रामीण क्षेत्रों में बेरोजगारी और सामूहिक अल्प रोजगार की स्थिति छाई हुई है । इसलिये भारत में प्रत्येक नागरिक के लिये कुछ न कुछ आय की व्यवस्था यानी काम की व्यवस्था और काम की व्यवस्था यानी आय की व्यवस्था और आय की व्यवस्था यानी दोनों मिलकर रोटी रोजी देने की व्यवस्था, आज आप जो स्कीम बना रहे हैं क्या उसमें ऐसी व्यवस्था अर्थात् रोजी रोटी देने की व्यवस्था करने पर विचार कर रहे हैं अथवा नहीं ।